

The notification titled 'Islamabad Capital Territory Hindu Marriage Rules 2023' will pave the way for the im-

plementation of the Hindu Marriage Act to all Union Councils of the federal territory. PTI

known as **GNANAJOTHI MANICKASUNDARAM**
Gnanajothi Manickasundaram

Russia threatens to scrap Ukraine grain agreement

ANKARA

RUSSIAN Foreign Minister Sergei Lavrov on Friday threatened to abandon a landmark grain deal with Ukraine if obstacles to Moscow's exports remained.

"If there is no further progress in removing barriers to the export of Russian fertilisers and grain, we will think about whether this deal is necessary," Lavrov said in Ankara, alongside his Turkish counterpart, Mevlut Cavusoglu.

Negotiated in July by Turkey and the United Nations, the agreement allows Ukraine to export grain through a safe corridor in the Black Sea.

The agreement has so far allowed the export of more than 27 million tonnes of grain and agricultural products.

It was renewed twice. When it was extended in March, Russia said it would be valid for 60 days instead of the 120 days in the original agreement.



Moscow has been complaining that its side of the agreement, promising the right to export fertiliser, is not being respected. There are no sanctions on Russian exports of food and fertilisers to global markets but the problems are related to the secondary sanctions imposed on shipping and insurance compa-

nies as well as banks.

"USA and England took some steps in terms of payment and insurance but we have to be fair, the problems continue," Cavusoglu said, adding that barriers remained.

Meanwhile, the influx of Ukrainian grain into Poland will be restricted, the countries announced Friday, following protests by farmers.

Lavrov, who arrived in Ankara on Thursday, also said that Russia wants any peace talks to focus on creating a "new world order."

"Any negotiation needs to be based on taking into account Russian interests, Russian concerns," Lavrov said.

"It should be about the principles on which the new world order will be based," adding that Russia rejects a "unipolar world order led by one hegemon," he added.

AFP

EXPRESS READ

US journo charged with spying: Media reports

Moscow: Moscow has formally charged US journalist Evan Gershkovich with espionage, Russian news agencies reported on Friday, adding that he had denied the accusations. The arrest of *Wall Street Journal* correspondent Evan Gershkovich prompted an outcry from media outlets and rights groups, as well as government officials in Washington. "FSB investigators charged Gershkovich with espionage in the interests of his country," Russian state-run agency TASS said, citing a law enforcement source. "He categorically denied all accusations and stated that he was engaged in journalistic activities in Russia," TASS said.



UJVN LIMITED

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RO No. 315

Date: 06/04/2023

e-Tender Notice(National Competitive Bidding)

The office of Executive Engineer (E&M), Pashulok Barrage, Rishikesh invites online bids from interested parties. Brief summary of tender is given below:-

e-Tender No. NCB/01/EE(E&M)/PB/2023-24

Name of work/supply/services etc. Strengthening of Barrage gates with application of Zinc rich chemical compound at Virbhadra Barrage under DRIP-II.

Estimated cost: Rs. 1,20,88,039.00+ GST Extra

Date of availability of bid document on website: 10/04/2023 from 17:00 Hrs.

Last date for submission of bids on website: 10/05/2023 Up to 17:00 Hrs.

For fuller & further details, kindly visit e-procurement portal <http://uktenders.gov.in>

Executive Engineer (E&M)

"Avoid wasteful use of Electricity"

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SRI JANARDHANA CREDITS LIMITED

1. Name of Corporate Person	SRI JANARDHANA CREDITS LIMITED
2. Date of Incorporation of Corporate Person	23/05/1988
3. Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies (ROC)-Coimbatore
4. Corporate Identity Number of Corporate Person	U65992TZ1988PLC002174
5. Address of The Registered Office and Principal Office (if any) of Corporate Person	2195, 1st Floor, Trichy Road, Singanallur, Coimbatore - 641005
6. Liquidation Commencement Date of Corporate Person	07/04/2023
7. Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	VENKATESH NATARAJAN 119, Cooperative Colony, Uppillipalayam, coimbatore-641015. Email: venkatesh@vsandassociates.in Mobile Number: 9244410292 Reg.no. IBB/PA-001/IP-P-02315/2021-2022/13572
8. Last Date For Submission of Claims	07/05/2023

Notice is hereby given that SRI JANARDHANA CREDITS LIMITED has commenced voluntary liquidation on 7th April 2023

The Stakeholders of SRI JANARDHANA CREDITS LIMITED are hereby called upon to submit a proof of their claims, on or before 7th May 2023 to the liquidator at the address mentioned against item 7

The financial creditors shall submit their claims with proof by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

VENKATESH NATARAJAN

Date: 08/04/2023 IBB/PA-001/IP-P-02315/2021-2022/13572
place: Coimbatore LIQUIDATOR

தேதி: 08/04/2023
இடம்: கோயம்புத்தூர்